## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Co. Appeal No.15/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: Shri Kamlesh Shah

V/s. M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

DESIGNATION

M.S. BHARDWAS Advocate Commenced
Shri V. P. VERMA fr Appellant Troma

Order Co. Appeal No.15 /58(4), 59/CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 10.3.2017.

Sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)